

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 1902/2026

BATTU SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 98118/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 98115/2026 - EXEMPTION FROM FILING O.T.

Date : 02-06-2026 This matter was called on for hearing today.

For Appellant(s) : Mr. Kedar Nath Tripathy, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service in respect of sole respondent has not
been received from the concerned High Court.

Issue reminder.

Original records of the High Court and the Trial Court have
also not been received.

Issue another reminder.

List the matter again on 04.08.2026.

Copy of this Record of Proceedings be furnished to the
concerned learned Advocate-on-Record for information and
compliance.

GRACY L. BAWITLUNG
Registrar